

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3518
ANSWERED ON- 31/03/2023

STUDY OF ECONOMIC VIABILITY OF NTC MILLS

3518. SHRI BINOY VISWAM:

Will the Minister of TEXTILES be pleased to state:

- (a) the reasons for the continued closure of NTC Mills and whether Government has conducted any economic viability study of the Mills, if so, details thereof;
- (b) the details of the number of workers who were on the payroll of NTC Mills at the time of closure, State-wise;
- (c) whether Government has formulated any plan for the workers facing the loss of wages due to continued closure, if so, the details thereof; and
- (d) details of the budget allocated and utilised towards NTC Mills since 2019, year-wise along with details of the purposes for which the budget was utilized?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Production activity in 23 NTC Mills that were operational was suspended due to COVID-19 and nationwide lockdown imposed by the various states governments from March, 2020. Normal operations were resumed in some of the NTC Mills from January 2021, which could not continue due to unavailability of working capital and other financial constraints. An action plan for way forward is being prepared by the Ministry in consultation with NITI Aayog and Department of Public Enterprises, Ministry of Finance.

(b): State wise details of number of workers who were on the payroll of NTC Mills at the time of closure / suspension of operations are as follows:

Sl. No.	Name of the Location (State)	No. of workers
1	Tamilnadu	2,628
2	Kerala	1,746
3	Puducherry	363
4	Andhra Pradesh	188
5	Karnataka	352
6	Maharashtra	2,342
7	Madhya Pradesh	1,740
8	Gujarat	469
9	West Bengal, Bihar, Assam & Odisha	0
10	Uttar Pradesh	20
11	Delhi, Punjab & Rajasthan	14
Total		9,862

(c): Salary & wages has been disbursed to the workers upto September, 2022 by NTC from its own resources. In the light of continued poor economic viability of NTC mills, Ministry of Textiles is preparing an action plan for the way forward in the matter in consultation with NITI Aayog and Department of Public Enterprises, Ministry of Finance.

(d): During the Financial Year 2023-24, budgetary allocation of Rs. 120.27 cr. has been made for NTC towards the liability of Govt. of India discharged by NTC as per Section 5(2) (C) of The Textile Undertakings (Nationalization) Act, 1995 towards past committed liabilities of wages, salary & other dues of employees of NTC.
